

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA. No.1085/2016

IN THE MATTER OF:

M/s Iberhospitex S. A.

.... **APPLICANT / PETITIONER**

Vs

M/s Manju Enterprises Pvt. Ltd.

.... **RESPONDENT**

SECTION:

Under Section 433(e), 434 and 439

Order delivered on 08.09.2017

Coram:

**INA MALHOTRA
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

For the APPLICANT / PETITIONER

**:- Mr. Pooja M. Saigal, Advocate
Ms. Jasmine Kottai, Advocate**

For the RESPONDENT

:-

ORDER

Respondent are duly represented by Ms. Pooja M. Saigal, Advocate. It is submitted by the Learned Counsel that the copy of petition has not been served on them. As none is present on behalf of the Petitioner, In the interest of justice, adjourned to 11th September 2017.

— Sd —

**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**

— Sd —

**(INA MALHOTRA)
MEMBER (JUDICIAL)**